

DA. 34/95

31.7.02/

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, A.M.

As learned advocates have resolved to abstain ~~XXXXXXXXXX~~
from the Judicial work, none appeared for the Parties.

Adjourned to 02-9-02.

BOC

Q

(2)

OA NO. 34/95

02/9/02

Hon'ble Mr. Justice R.R.K. Trivedi, V.C

Hon'ble Mr. Maj Gen. K.K. Srivastava, A.M

On the request of Shri Prashant Mathur, counsel for the respondents, adjourned for the day. List on 12 September 2002 for hearing.

A.M

V.C

mathur

12/09/2002

Hon. Mr. Justice R.R.K. Trivedi, V.C
Hon. Mr. S. Dayal, A.M.

Shri S.S. Sharma learned counsel for the applicant submits that the applicant is not responding for the last 4 and 5 years, therefore, he has no instruction to press this application. The OA is accordingly dismissed as not pressed. No order as to costs.

A.M.

V.C.

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